

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/4569/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>rd</sup> 23 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- No. DJ(G) 4783/2023 dated 20.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 29.05.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 26.05.2023 till the morning of 30.05.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/4570/dated** , 23-05-2023

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**